

which may also involve some amendments of the Act. The recommendations are under Government's consideration in consultation with the interests concerned.

(c) Does not arise.

चीनी के नये कारखानों की स्थापना

*417. श्री राम स्वरूप विद्यार्थी :

श्री कंबर लाल गुप्त :

श्री वंश नारायण सिंह :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) आगामी तीन वर्षों में गैर-सरकारी और सरकारी क्षेत्रों में सरकार का कितनी चीनी मिलें स्थापित करने का विचार है; और

(ख) उन मिलों द्वारा कितनी चीनी का उत्पादन किया जायेगा और क्या इससे देश की चीनी की मांग को पूरा किया जा सकेगा ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्नासाहिब शिन्दे) : (क) नये चीनी कारखाने स्थापित करने के लिए 56 आशय-पत्र/लाइसेंस कार्यान्वयन हेतु लंबित पड़े हुये हैं। इनमें से 47 सहकारी, 8 ज्वाइंट स्टॉक क्षेत्र तथा 1 सरकारी क्षेत्र का है। इनमें से लगभग 25 कारखानों में अगले तीन वर्षों में उत्पादन शुरू हो जाने की आशा है।

(ख) इन 25 नये कारखाने की चीनी-उत्पादन करने की वार्षिक क्षमता लगभग 5.00 लाख मीटरी टन होगी। इसके अलावा, कुछ वर्तमान कारखाने भी शायद अगले तीन वर्षों में अपने विस्तार संबंधी कार्यक्रमों को पूरा कर सकें और इसलिए तीन वर्षों के बाद चीनी उद्योग की चीनी-उत्पादन की स्थापित वार्षिक क्षमता 41 लाख मीटरी टन के आस पास हो जाएगी। यदि पर्याप्त गन्ना उपलब्ध हुआ तो देश की मांग को पूरा करने के लिए काफी मात्रा में चीनी का उत्पादन किया जा सकेगा।

Unrest in Asansol Colliery Area

*418. SHRI RAM KISHAN GUPTA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government's attention has been drawn to the recent news-item published in the *Hindustan Times* of the 23rd October, 1969 that a reign of terror has been let-loose by C.P.M. workers in five collieries around Asansol in a desperate effort to gain control over the Workers' Unions;

(b) if so, whether the authenticity of the news and facts have been ascertained;

(c) if so, the result thereof; and

(d) steps taken or proposed to be taken to check the illegal activities of the C.P.M. workers ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT & REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Yes.

(b) to (d). The requisite information is being collected and will be laid on the Table of the House after it is received.

Study of Pisciculture in paddy fields

*419. SHRI JYOTIRMOY BASU : SHRI BADRUDDUJA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that F.A.O. have recently made a detailed study of Pisciculture in paddy fields and worked out economic methods in this regard;

(b) whether Government have received a copy of the said F.A.O. Study;

(c) if so, the main recommendations thereof; and

(d) whether Government have any plan to implement some of the recommendations contained in that study ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). No detailed study

report by the F.A.O. on pisciculture in paddy fields has been received by the Government. The F.A.O. has been requested to indicate if a recent study has been made on the subject and if so to furnish a copy of the study report.

(c) and (d). Do not arise.

Forest and Forest Land Policy

*420. SHRI PREM CHAND VERMA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) when the Forest and Forest Land policy was formulated and the rules framed and when the latest changes were introduced in the policy;

(b) whether it is a fact that Laws regarding Forests and Forest Lands and the rules and regulations relating to them are so old that they have ceased to have any relevance to present day conditions and are in fact detrimental to the interest of the people living in those areas;

(c) whether it is also a fact that several State Governments have been urging upon the Central Government to amend the laws and rules and regulations suitably and if so, which of the State Governments have asked for it; and

(d) whether the Central Government have made a study of the laws and formulated any proposals for the amendment of laws etc. and whether there is a move to change the law; and if so, when it is proposed to introduce the changes and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) The Forest Policy of India was enunciated for the first time in the year 1894. The current Forest Policy was enunciated by the Ministry of Food and Agriculture in 1952. No formulation of rules by the Government of India was involved in the process, the subject of Forest being a State List subject.

(b) No, Sir. However, they are revised by the respective State Governments as and when deemed necessary.

(c) Yes, Sir. The State Governments of Uttar Pradesh, Bihar and Gujarat suggested certain amendments to the Indian Forest Act for the consideration of the Central Board of Forestry.

(d) Yes, Sir. The Central Board of Forestry decided to examine certain suggestions received from these Governments and thought it useful to appoint a Sub-Committee to consider suggestions from all the State Governments in the light of recent developments. The Sub-Committee's recommendations were examined and sent to all the State Governments in January 1964 to initiate action for amending their forest acts.

Sugar production, consumption and export

2601. SHRI VIRENDRAKUMAR SHAH : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the total production and carry-over stocks of sugar in 1969-70 and the likely consumption and exports during the same year and the ways and means of disposal of the balance, if any;

(b) the total envisaged consumption and exports of sugar during the final year of the Fourth Plan, i.e. 1973-74, and the necessary manufacturing capacity required for the same;

(c) the existing capacity for production of sugar in the country and the new licences issued; and

(d) the difference, if any, between the actual capacity needed and the capacity existing and licensed, and the reasons for the existence of such a difference ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The total carry-over stocks of sugar as on 1-10-1969 were 13.06 lakh tonnes. The production of sugar during 1969-70 season is estimated around 40 lakh tonnes. The releases of sugar for internal consumption during 1969-70 season might be about 36.0 lakh tonnes. Sales of sugar for export are made on Calendar year basis. In 1969, about 0.94 lakh tonnes of sugar